## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTICE

No. HCM. III/175/2019-Judl/ 53

Dated, Shillong the 17th February 2020

It is hereby notified to all concerned that the **DIVISION BENCH** cases listed before **COURT NO. 2** on **Tuesday**, 18<sup>th</sup> **February 2020** at **10.30 AM** shall now be taken up the **DIVISION BENCH** comprising **Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh** on **Tuesday**, 18<sup>th</sup> **February 2020** at **02.00 PM** in **COURT NO. 1**.

Take further notice that the SINGLE BENCHES of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh scheduled for Tuesday, 18<sup>th</sup> February 2020 shall now sit at 10.30 AM and take up matters as per the Advance Causelist.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM. III/175/2019-Judl/ 53A
Copy for information to: -

Dated, Shillong the 17th February 2020

- The Registrar –cum– Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- 4. The Advocate General, High Court of Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong.
- 7. President / Secretary, High Court Bar Association, Shillong.
- 8. President / Secretary, Shillong Bar Association, Shillong.
- 9 The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
  - 10. Notice Board.
  - 11. Office File.

JOINT REGISTRAR (JUDL.)

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